

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 55  
CP 173 of 2017

**Order under Section 241-242**

**IN THE MATTER OF:**

Jignesh Ramesh Patel & Ors  
V/s  
HR Patel Granites Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Shashvata U. Shukla, Advocate.  
For the Respondent : None present

**ORDER**

The pleadings are complete.

We direct parties to upload all their respective documents / pleadings on e-portal within two weeks.

Matter stands adjourned to 06.09.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)